

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1162
ANSWERED ON:01.12.2014
OPERATIONS OF FLIGHTS BY PRIVATE AIRLINES
Choudhary Col. (Retd) Sona Ram

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has received applications/proposals from various airlines to operate more flights on domestic and international routes during the last three years and the current year;
- (b) if so, the details thereof along with the action taken by the Government thereon;
- (c) the names of the private airlines which are operating domestic and international flights from Jaisalmer airport; and
- (d) whether there is any proposal to start flights on Jaisalmer-Mumbai and Jaisalmer- Delhi routes and if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) & (b) Before commencement of summer and winter season, for domestic air service operation, all the scheduled domestic airlines submit their proposal for slot allocation depending upon commercial/operational viability of operations, Directorate General of Civil Aviation (DGCA) in co-ordination with the airport operator approves the schedule twice a year, namely summer schedule & winter schedule. Once the schedule is approved, the same is uploaded on DGCA website. Presently the winter schedule 2014 is going on and the details of winter schedule for the last three years and the current year are given in Annexure 1. Grant of traffic rights on international sector is an ongoing process and the same are granted to eligible scheduled carriers depending upon availability of traffic rights under bilateral agreements.

(c) No airline is operating domestic/international flights from Jaisalmer airport, Rajasthan.

(d) No proposal to start scheduled air operation on Jaisalmer-Mumbai & Jaisalmer-Belgaum route has been received from the scheduled domestic operator. Government has laid down Route Dispersion Guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such the airlines are free to operate anywhere in the country subject to compliance of RDGs issued by the Government.